

Shri Anil K. Chanda: We received this through the Burma Government, but I have a feeling that it is actually realised from the villagers of the Ponyo village.

Shri Rishang Keishing: May I know the time lag since the occurrence of this incident and the reason why payment of compensation has been delayed?

Shri Anil K. Chanda: This incident happened, if I remember correctly, in 1951. Negotiations at the governmental level took some time. From last year the payments are being made, and, as the hon. Member must have noticed, out of the stipulated Rs. 15,000, Rs. 9,000 have already been paid and we are expecting the balance to be paid within the next few months.

Shri N. Sreekantan Nair: May I know how many persons lost their lives in this attack and what is the *per capita* compensation?

Shri Anil K. Chanda: I have not got all the information with me, but I think in all 93 heads were taken. It is not a question of costing of human lives; it is a question of the total loss to the village.

Shri Vallatharas: In view of the fact that several murders have taken place, have Government taken any steps under the Penal Code? Have they also applied for extradition of these persons from Burma?

Shri Anil K. Chanda: Yes, we have requested the Burma Government for extradition of six of the ring-leaders of this attack.

Shri Vallatharas: Has this Government secured any of those persons so far, and have any legal proceedings been started?

Shri Anil K. Chanda: These persons have not yet been surrendered.

WRITTEN ANSWERS TO QUESTIONS.

CENTRAL TEA BOARD OFFICE

*1843. **Shri Ramananda Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Tea Board is proposing to build an office in Central Calcutta;

(b) if so, the area of the proposed land and its value per Katta;

(c) whether the Board has been requested by the West Bengal Government to shift their office to Kalyani; and

(d) if so, what is the decision in the matter?

The Minister of Commerce (Shri Karmakar): (a) Yes, Sir.

(b) A site measuring about 11 Kattas 1 ch. 38 sq. ft. has been selected at Rs. 50,000 per Katta, as valued by the Land Acquisition Collector, West Bengal.

(c) and (d). The Government of West Bengal suggested that the office of the Board might be located at Kalyani and that the office building and staff quarters might be built there. It is considered that it will not be practicable to have the office of the Board at Kalyani.

CEMENT

*1846. **Shri H. G. Vaishnav:** Will the Minister of Commerce and Industry be pleased to state:

(a) how much cement was despatched during 1953 from the Hyderabad State; and

(b) what quantity of cement was received in that State from other States in the same year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(a) 138,613 tons.